

HIGH COURT OF KARNATAKA, BENGALURU

June 4, 2020

NOTICE

In view of the prevalent situation in Chitapur and Chincholi taluks of Kalaburagi District due to COVID-19 pandemic, appointments granted to the members of the Bar for physical filing, payment of court fee, process fee etc., in all Courts in these two talukas, shall stand cancelled on Friday, June 5, 2020 and Saturday, June 6, 2020.

Further, no physical hearing shall take place in any of the Courts in Chitapur and Chincholi taluks of Kalaburagi District during the above said period. However, the Principal District and Sessions Judge shall ensure that few selected Courts take up matters, which are urgent in nature, only by video conferencing.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(Rajendra Badamikar)
Registrar General